

**Annexure 1**

Name of the corporate debtor: Churakulam Tea Estate Pvt Ltd; Date of commencement of Liquidation : 30/06/2021; List of creditors as on: 30/06/2021

**List of secured financial creditors**

| Sl. No. | Name of creditor                | Identification No.   | Details of claim received |                | Details of claim admitted |                             |                                     |  |                              |                             |  | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---------------------------------|--|---------------------------|----------------|---------------------------|-----------------------------|-------------------------------------|--|------------------------------|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
|         |                                 |  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim             | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted |                            |  |                          |                                    |                 |
| 1       | South Indian Bank-Branch Kumily | SIB House, T.B Road, Mission Quarters, Thrissur, Kerala-680001                     | 2/8/2021                  | 181,773,821.81 | 179,168,812               | Secured Financial Creditors | 179,168,811.81                      | Yes  | As below mentioned in Note 1 | 179,168,811.81              | 79.677%                                    | Nil                        | Nil  | 2,605,010                | Nil                                | No              |
| 2       | Stancash Chits Pvt Ltd          | Room No TMC-20/21, Fortbell building, Ambakkadan Jn, College Road, Thrissur-680005 | 3/8/2021                  | 22,937,874.00  | 22,937,874.00             | Secured Financial Creditors | 22,937,874.00                       | Yes  | As below mentioned in Note 2 | 22,937,874                  | 10.201%                                    | Nil                        | Nil  | 0.00                     | Nil                                | No              |

**Note**

1) Details of Hypothecated assets : All book debts, current assets and other movable properties, stock in-trade, goods plant and machineries of M/s Churakulam Tea Estates Pvt Ltd .

b)Details of immovable property under mortgage: All that piece and parcel of land with an extent of 167.27.38 Hectors (413 Acres 33 Cents) of property with all improvements thereon in survey numbers 238, 239, 240, 65/1C, 55/4, 125 (Penyar Village); 282/1, 283, 291, 286, 285/2/3, 287, 288, 289, 290/3, 281/4, 284/3, 281/2, 281/3, 308/1, 308/2, 308/3, 874 (Manjumala Village) 65/ID & 67/IA2(Kumily Village) 183/1/17, 18,19,20 & 21(Peerumedu Village) at Peerumedu Taluk, Idukki District and more fully described in the title deed numbers 366/1125 & Patta No 427/68). The mortgage of the property was created on 02.05.2014. and later re-deposited on 28.01.2015, The value of the properties secured is at present Rs. 22,59,17,700/-.

2)Equitable Mortgage of 100.37 acres of land in SY.No. 137/1A&1B in Manjumala Village as per sale deed No. 236/1959 of Peerumedu SRO created on 09/07/2016